

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 320
(IB)- 35(ND)/17
IA/266/2020 & IA/2498/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt. Ltd.

...Applicant/Petitioner

SECTION : 9 of IBC Code, 2016

Order Delivered on 21.10.2020

CORAM:


CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Sameer Rastogi for Liquidator

ORDER

Renotify this case on 09.11.2020.


(T.S Singh)
(Court Officer)